

Speech). Reference is also invited to the note in page 25 of the Explanatory Memorandum on the Railway Budget for 1964-65, which explains the balance amount of Rs. 302.74 crores in the following terms:

"Represents only the balance, to add up to Rs. 1,581 crores and does not represent estimated requirements of the year, which will be greater, mainly because of the increase in prices during the Plan period (and especially after the taxation in the Budget of 1963-64 and revision in the prices of various controlled materials)."

In the mid-term appraisal of the Third Five Year Plan, the Planning Commission had indicated that on account of the higher costs of indigenous as well as imported materials, increases in civil engineering works etc., the costs of projects are expected to be generally higher than the plan estimates by amounts varying from 10 per cent to 20 per cent in most of the industrial enterprises in the public sector. The Railways' requirements of additional funds to absorb the effects of price and taxation increases are likely to be *very much lower* than these percentages.

Discussions in this regard have been held between the Ministry of Railways and the Planning Commission.

The price and taxation effects are, however, being worked out in greater detail, and a closer estimate of the additional funds required on this account will be available before the preparation of the Annual Plan for 1965-66.

#### **Ticketless Travel**

**1235. Shri E. Madhusudan Rao:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that over 1,500 persons were found travelling without ticket in a recent check up made in between Ghaziabad, Nizamuddin and Rohtak;

(b) whether it is also a fact that wife of a Member of Parliament, a high police official of Home Ministry and a marriage party were some of the defaulters;

(c) the total fine collected; and

(d) the action taken, if any, on the defaulters?

**The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan):** (a) Yes.

(b) Among the persons detected travelling without tickets were wife of a Member of Parliament, two children of a Police Official of the Home Ministry and a marriage party.

(c) Rs. 1,853 were realised on the spot, out of a total fine of Rs. 1,973 imposed by the Magistrate.

(d) The passengers detected travelling without tickets were charged railway fare plus the excess charges. Out of 134 passengers arrested, 114 were fined and the remaining 20 were sent to jail in default of payment of fine.

#### **Trains between Hyderabad and Delhi**

**1236. Shri P. Venkatasubbaiah:** Will the Minister of Railways be pleased to state:

(a) whether any representation has been received for increasing through carriage facilities between Hyderabad and Delhi;

(b) whether in the proposed additional Express trains to Madras, a through carriage to Hyderabad will be run; and

(c) if not, the steps proposed to be taken to relieve present congestion in the single Third Class through carriage in G.T. Express?

**The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan):** (a) Yes.

(b) No.

(c) At present the undermentioned through service carriages run between

Hyderabad and New Delhi by the G.T. Expresses and connected trains:

- (i) One First class coach and one Third class sleeper coach daily, each way.
- (ii) One composite First and Third class coach once a week, each way.

It is proposed to increase the frequency of the weekly composite first and third class through coach to thrice a week each way with effect from 15th April, 1964.

### Delhi Madras Jet Service

1237. Shri P. Venkatasubbaiah: Will the Minister of Transport be pleased to state:

(a) whether it is a fact that the new 'Jet Service' between Delhi and Madras has so far been below full capacity;

(b) whether this service is proposed to touch Hyderabad also in the near future; and

(c) if not, why?

The Deputy Minister in the Ministry of Transport (Shri Mohiuddin):

(a) Yes, Sir. The Delhi/Madras Caravelle service has at present a low load factor, but this was not unanticipated.

(b) No, Sir.

(c) It is expected that the load factor will improve. In any case, the runway length at Hyderabad does not permit of Caravelle operations.

हिन्दू मलकोट और श्रीगंगानगर के बीच बड़ी लाइन बिछाना

१२३८. श्री प० सा० बाबूपाल : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि उत्तर रेलवे के हिन्दू मलकोट और श्रीगंगानगर रेलवे स्टेशनों के बीच बड़ी लाइन

बिछाने की प्रस्तावित परियोजना कब पूरी हो जायेगी ?

रेलवे मंत्रालय में उपमंत्री (श्री स० व० रामस्वामी) : तीसरी पंचवर्षीय आयोजना में नयी लाइनों के निर्माण के लिए रेलों ने जो कार्यक्रम बनाया है, उसमें हिन्दू मलकोट और श्रीगंगानगर के बीच (१८ मील) बड़ी लाइन भी शामिल है। इस प्रायोजना की एक खास बात यह है कि इसके निर्माण के लिए उस क्षेत्र की जनता ने 'श्रमदान' का वचन दिया है और इसी आधार पर आयोजना प्रायोग ने इसे तीसरी आयोजना में शामिल करने का अनुमोदन किया था। चूंकि इस रेलवे लाइन पर होने वाला खर्च अधिक नहीं था और इससे 'श्रमदान' के वचन की परीक्षा भी हो जाती, इसलिए तीसरी आयोजना में इस लाइन को शामिल करने के पहले रेलवे बॉर्ड ने प्रायोजना प्रायोग को आश्वासन दिया था कि यदि 'श्रमदान' का वचन पूरा नहीं किया गया तो, लाइन का निर्माण-कार्य आगे नहीं बढ़ाया जायेगा। बॉर्ड ने यह भी कहा था कि इस लाइन पर काम कई चरणों में किया जायेगा ताकि प्रस्तावित 'श्रमदान' का अधिक से अधिक लाभ उठाया जा सके।

२. इसलिए जब तक राजस्थान सरकार के अनुसार 'श्रमदान' द्वारा मिट्टी डालने का काम पूरा नहीं कर लेती, तब तक लाइन के लिए जमीन के अधिग्रहण के अलावा इस पर कोई और खर्च नहीं किया जायेगा। जमीन का कब्जा देने और 'श्रमदान' शुरू कराने के लिए श्रीगंगानगर के कलेक्टर और राज्य सरकार से कहा गया है और उन्हें इस सम्बन्ध में याद दिलाई जा रही है।

३. यदि राज्य सरकार 'श्रमदान' द्वारा मिट्टी डालने का काम अगले कुछ महीनों में शुरू कराने की व्यवस्था करे और यह काम १९६६ के जून-जुलाई तक पूरा हो जाय और साथ ही यदि राज्य सरकार